

IN THE COURT OF ANKUR JAIN
ADDITIONAL SESSIONS JUDGE: SFTC (WEST)-01: DELHI

State Vs. Rafat Ali @ Manjoor
FIR No. 609/2015
PS. : Khyala
U/s : 302/394//376D/411/120B/34 IPC

22.06.2020

Application taken up for hearing in terms of Circular No. 16-DHC/2020 dated 13.06.2020 of Hon'ble High Court of Delhi and No. NIL/Misc./GAZ/DJ-West/2020 dated 14.06.2020.

Present: **Sh.** Subhash Chauhan, Ld. Addl. PP for the State
(through Cisco Web Ex.)

Mr.. Puneet Jaiswal, Ld. Counsel for the accused/applicant
Rafat Ali (through Cisco Web Ex)

Ms. Aarti Pandey Ld. Counsel from DCW. (through Cisco Web
Ex)

I.A. No. 07/2020

The accused seeks interim bail on the ground that his sister is to get married on 05.07.2020. Inspector Arvind Kumar has filed the report indicating that the facts of the case be called from the concerned IO. Insp. Arvind Kumar has filed cryptic report without looking into the facts of the application.

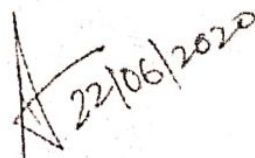
A 22/06/2020

The interim bail is not sought on merits but on specific ground which needs to be verified.

SHO PS Khyala is directed to verify the factum of the marriage ceremony of the sister of the accused. Copy of order be sent to SHO PS Khyala for compliance through whatsapp and electronic mode

Issue notice to complainant / victim through IO in terms of the practice directions of the Hon'ble High Court of Delhi.

Put up on 26.06.2020. through Cisco Web ex


(Ankur Jain)

Addl. Sessions Judge (SFTC-01) West

Delhi: 22.06.2020

IN THE COURT OF ANKUR JAIN
ADDITIONAL SESSIONS JUDGE: SFTC (WEST)-01: DELHI

State Vs. Lalit Kumar
FIR No. :97/2020
PS. : Paschim Vihar

22.06.2020

Chargesheet has been placed before the undersigned for hearing in terms of Circular No. 16-DHC/2020 dated 13.06.2020 of Hon'ble High Court of Delhi and No. NIL/Misc./GAZ/DJ-West/2020 dated 14.06.2020 being the first Link of Ms. Vrinda Kumari, Ld. ASJ-07, POCS as the Ld P.O is under isolation.

Present: Sh. Subhash Chauhan, Ld. Addl. PP for the State (through Cisco Web Ex.)
Ms. Aarti Pandey Ld. Counsel from DCW. (through Cisco Web Ex).
Accused absent.
IO is absent.

Matter has been taken up through CISCO Web Ex.

It is also brought to the notice of this court that staff of Ms.Vrinda Kumari Ld ASJ and Ld. P.O. are under Quarantine as the Ahlmad of the court has been tested positive for Covid-19 contagion.

Put up for consideration on 29.06.2020 before the Court concerned.

22/06/2020

(Ankur Jain)
Addl. Sessions Judge (SFTC-01) West
Delhi: 22.06.2020
(Link Court of Ms. Vrinda Kumari,
Ld ASJ-07 POCSO)

IN THE COURT OF ANKUR JAIN
ADDITIONAL SESSIONS JUDGE: SFTC (WEST)-01: DELHI

Application no. 840/2020
State Vs. Mohd. Dilshad
FIR No. : 516/2020
PS. : Paschim Vihar
U/s : 377/506 IPC & 6 POCSO Act

22.06.2020

Application taken up for hearing in terms of Circular No. 16-DHC/2020 dated 13.06.2020 of Hon'ble High Court of Delhi and No. NIL/Misc./GAZ/DJ-West/2020 dated 14.06.2020 by this court being the first Link of Ms. Vrinda Kumari, Ld. ASJ-07, POCSO, as they are under isolation.

Present: Sh. Subhash Chauhan, Ld. Addl. PP for the State (through Cisco Web Ex.)
Mr. S. Haq, Ld. Counsel for the accused/applicant (through Cisco Web Ex)
Ms. Aarti Pandey Ld. Counsel from DCW. (through Cisco Web Ex)

Matter has been taken up through CISCO Web Ex.

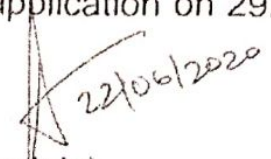
It is also brought to the notice of this court that staff of Ms.Vrinda Kumari Ld ASJ and Ld. P.O. are under Quarantine till 24.06.2020 as the Ahlmad of the court has been tested positive for Covid-19 contagion.

Report by SI Ritu Raj received stating that he had issued notice to victim who had pleaded his inability to appear in the Court as he is out of station.

★ 22/06/2020

Let fresh notice be issued to the victim / complainant through IO in terms of the Annexure A of the practice directions of the Hon'ble High Court of Delhi. The concerned IO/SHO shall verify the factum of service of notice to the victim / complainant.

Put up for arguments on bail application on 29.06.2020 before the concerned court.

 22/06/2020
(Ankur Jain)

Addl. Sessions Judge (SFTC-01) West
Delhi: 22.06.2020
(Link Court of Ms. Vrinda Kumari,
Ld. ASJ-07 POCSO)